

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	IA 795/19 in DFR No 1861/19 (IA 795/19 – Leave to file the appeal)	Coastal Energen Pvt. Limited Vs. Power Grid Corporation of India Limited & Ors.	1861/2019 Dated 22/04/2019	24/05/2019		30/05/2019 Court – I
02.	IA 1064/19 in DFR No 1909/19 (IA 1064/19 – Delay in filing)	M/s. Bhilangana Hydro Power Limited Vs. Uttarakhand Electricity Regulatory Commission & Anr.	1909/2019 Dated 23/04/2019	24/05/2019		30/05/2019 Court – I
03.	IA 799/19 in DFR No 1581/19 (IA 799/19 - Delay in filing)	BSES Yamuna Power Ltd. & Anr. Vs. Central Electricity Regulatory Commission & Ors.	1581/2019 Dated 02/04/2019	24/05/2019		31/05/2019 Court – I
04.	IA 802/19 in DFR No 1841/19 (IA 1841/19 – Leave to file the appeal)	Odisha Power Generation Corporation Limited Vs. Central Electricity Regulatory Commission & Ors.	1841/2019 Dated 22/04/2019	27/05/2019		31/05/2019 Court – I

**Sd/-
Registrar**

Dated: 29/05/2019